

Adm 24
21/10/21

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IN THE HIGH COURT OF ORISSA : CUTTACK

W.P (C) No.13403 of 2015

Bipin Bihari Pradhan

PETITIONERS

VERSUS

STATE OF ORISSA
AND OTHERS

OPP.PARTIES

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2. **Annexure-A**

Copy of 3rd. Meeting of the State Technical Committee
on Leprosy dtd.16.05.2021. 4-11.

3. **Annexure-B**

Copy of Proceedings of the 3rd. Meeting of the Technical Committee for
Formulation & Monitoring of Rehabilitation Programmes for cured Leprosy
Persons, dtd.01.10.2021. 12-17.

Cuttack
Dt.04.10.2021


Addl. ~~Standing~~ Council.

IN THE HIGH COURT OF ORISSA : CUTTACK

W.P (C) No.13403 of 2015

Bipini Bihari Pradhan

...

Petitioner

-Versus-

State of Odisha & others

...

Opp. Parties

Compliance Affidavit filed, complying the order dtd.02.09.2021
passed by Hon'ble High Court of Orissa in WP(C) 13403 of 2015 :

I, Ms Madhumita Nayak, aged about 50 years, Daughter of Shri Harihar Nayak, at present working as Additional Secretary to Government, Social Security & Empowerment Persons with Disabilities (SS&EPD) Department, Odisha, Loka Seva Bhawan, Bhubaneswar, Dist.: Khurda, do hereby solemnly affirm and state as follows:

1. That, I am working as Additional Secretary to Government, Social Security & Empowerment Persons with Disabilities Department and have been duly authorized by the Principal Secretary, Department of Social Security & Empowerment Persons with Disabilities to file the Compliance Affidavit to the order dtd.02.09.2021 passed by the Hon'ble High Court while hearing of this case.

2. That, I have gone through the order dtd.02.09.2021 in the Writ Petition as well as the documents annexed thereto and understood the contents and purport thereof. I am otherwise acquainted with the facts of the present case and competent to swear this Affidavit by virtue of my official capacity.

3. That in compliance to the order passed by Hon'ble Court at para-5, the meeting of the Technical Committee for Formulation and Monitoring of Rehabilitation Programmes for Cured Leprosy Persons constituted by Notification of the SSEPD Department on 12.02.2019 was held on 22.09.2021 at 11 AM under the Chairpersonship of Director, SSEPD. The

Madhumita Nayak

recommendations in the 2nd interim report of the AC were deliberated in detail. The agenda for the meeting were as follows:

(I) Confirmation of Proceedings of 2nd State Technical Committee meeting held on date 20.06.2020.

(11:05 AM to 11:20 AM)

(II) Detailed deliberation on the 1st and 2nd interim report submitted by the Amicus Curiae (AC) appointed by Hon'ble High Court in WP (C) 13403 of 2015 (Bipini Bihari Pradhan Vrs State of Odisha and others) in the matter of implementation of National Leprosy Eradication Programme.

(11:20 AM to 11:50 AM)

(III) Deliberation on recommendations in the second interim report of the AC on land issues particularly in the light of the specific recommendation of the Law Commission of India in its 256th report dated 7th April, 2015 titled "Eliminating Discrimination Against Persons Affected by Leprosy".

(11:50 AM to 12:05 PM)

(IV) Discussion on salient features of the scheme titled 'Rehabilitation of Cured Leprosy Persons' notified by SS&EPD Department.

(12:05 PM to 12:20 PM)

(V) Any other matter with the permission of the Chair.

(12:20 PM to 12:30 PM)

4. That in compliance to the order of Hon'ble Court at para-6, the DSSO, Headquarter of SS&EPD Department who is the member-convener of the State Technical Committee issued notice to all members of the Committee for holding the 3rd meeting of the Committee. Copy of notice is enclosed at **Annexure-A**. Further, soft copy of 1st and 2nd interim reports were made available to different Departments of Government in advance who are member of the

Madhusmita Nayak

Committee i.e, Revenue & D.M, Panchayatiraj and D.W, H & F.W and H & U.D etc. for deliberation.

5. That in compliance to para-7 of the order of Hon'ble High Court, the Committee deliberated the recommendations in the 2nd interim report of the AC on land issues and also specific recommendation of the Law Commission in its 256th report Dt. 7th April. Further, SS&EPD Department also deliberated the salient features of the Scheme " Rehabilitation of Cured Leprosy Persons" to the members of the Committee .Copy of Minutes of the meeting enclosed at **Annexure-B**.

6. That, the facts stated above are true to the best of my knowledge and belief.


Identified by

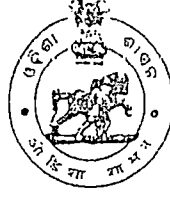
Madhusmita Nayak
DEPONENT

Advocate

Certified that cartridge papers are not available.

CUTTACK
DT. . .2021


ADDL. STANDING COUNCIL



ANNEXURE:- A

GOVERNMENT OF ODISHA

Department of Social Security & Empowerment of Persons with Disabilities

No 7147 /SSEPD
SSEPD-DA4-DA-0008-2019

Dt. 16-09-2021

From

Sannyashai Kumar Behera, OAS
DSSO HQ

To

1. Additional Chief Secretary/ Principal Secretary to Government (R& DM/ PR & DW/ H&UD/ H& FW Department)
2. Mission Director, National Health Mission
3. Honorary Secretary-cum-Additional Director of Health Services (Leprosy), HKNS
4. Dr. S. N. Pati, NLEP Consultant
5. Dr. Dambarudhar Bhuyan, former WHO consultant on leprosy
6. Shri Bhagaban Pradhan, Life & Executive Committee Member, HKNS
7. General Secretary, Indian Hansenians Association
8. President, Association of People affected by Leprosy
9. One representative from each of the following Leprosy colonies:
 - a. Byasa sarovar Colony, Jajpur
 - b. Damien Nagar leprosy colony, Berhampur
 - c. Hatibari Colony, Sambalpur
 - d. Jibaram Ji Colony, Puri
 - e. Lewis Leprosy Colony, Balasore
 - f. Nehru Palli Colony, Cuttack
 - g. Ramakrushna Colony, Khordha
 - h. Sadak Sahi leprosy colony, Baripada
 - i. Sambalpur Colony, Bargarh
 - j. Santidan Colony, Khordha

Sub: 3rd Meeting of the State Technical Committee on Leprosy.

Ref: This Department Notification Nos. 1404, Dt. 12.02.2019 & 2793, Dt. 06.03.2019.

Madam/ Sir,

With reference to the above-cited subject, I am directed to inform you that the 3rd meeting of the State Technical Committee on Leprosy under the Chairmanship of Principal Secretary, SSEPD Department is scheduled to be held on 22nd September 2021 at 11 AM through VC in Google Meet (<https://meet.google.com/zyg-ntzp-ekv>) from Conference Hall of this Department. The agenda of the meeting is enclosed for your kind reference at Annexure-A.

TRUE COPY ATTESTED


P.T.O.


Additional Secretary to Govt.

The 1st and 2nd interim reports submitted by the Amicus Curie appointed by the Hon'ble High Court in WP(C) 13403 of 2015 (Bipini Bihari Pradhan Vrs State of Odisha and others) in the matter of implementation of the National Leprosy Eradication Programme are also enclosed for kind reference. (Attached in the E-mail/e-Despatch)

It is, therefore, requested to make it convenient to attend the meeting on the scheduled date & time in Google Meet. You are also requested to kindly submit the action taken report on the proceedings of the 2nd meeting of the Committee held on 06.02.2020 (copy enclosed).

Yours faithfully,


DSSO HQ

Memo No. 7148 /SSEPD

Dt. 16.09.2021.

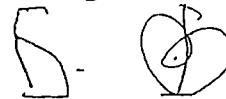
Copy forwarded to PS to Principal Secretary, SSEPD Department/ OSD to Director, SSEPD for information of Principal Secretary/ Director.


DSSO HQ

Memo No. 7149 /SSEPD

Dt. 16-09-2021.


Copy along with copy of the enclosures forwarded to all Collectors/ all DSSOs/ DDRC, Sambalpur/ Center for Rehabilitation Services and Research, Bhadrak for information and necessary action. They are requested to submit the action taken report to this Department at the earliest for its deliberation in the meeting.


DSSO HQ

Memo No. 7150 /SSEPD

Dt. 16-09-2021.

Copy forwarded to MIS section for information & necessary action.


DSSO HQ


TRUE COPY ATTESTED


Additional Secretary to Govt.
SSEPD Department

Agenda of the 3rd-Meeting of the State Technical Committee on Leprosy

1. Confirmation of Proceedings of 2nd State Technical Committee on Leprosy meeting held on date 20.06.2020.
(11:05 AM to 11:20 AM)
2. Detailed deliberation on the 1st and 2nd interim report submitted by the Amicus Curiae (AC) appointed by Hon'ble High Court in WP (C) 13403 of 2015 (Bipini Bihari Pradhan Vrs State of Odisha and others) in the matter of implementation of National Leprosy Eradication Programme.
(11:20 AM to 11:50 AM)
3. Deliberation on recommendations in the second interim report of the AC on land issues particularly in the light of the specific recommendation of the Law Commission of India in its 256th report dated 7th April, 2015 titled "Eliminating Discrimination Against Persons Affected by Leprosy".
(11:50 AM to 12:05 PM)
4. Discussion on salient features of the scheme titled 'Rehabilitation of Cured Leprosy Persons' notified by this Department.
(12:05 PM to 12:20 PM)
5. Any other matter with the permission of the Chair.
(12:20 PM to 12:30 PM)

TRUE COPY ATTESTED


Additional Secretary to Govt.
SSEP Department



GOVERNMENT OF ODISHA

Department of Social Security & Empowerment of Persons with Disabilities

No. 1726 /SSEPD
SSEPD-DA4-DA-0017-2019

Dt. 15-02-2020

From

Sannyashai Kumar Behera
DSSO HQ

To

1. Principal Secretary/ Commissioner-cum-Secretary to Government (R& DM/ PR & DW/ H&UD/ H& FW Department)
2. Mission Director, National Health Mission
3. Honorary Secretary-cum-Additional Director of Health Services (Leprosy), HKNS
4. Dr. S. N. Pati, NLEP Consultant
5. Dr. Dambarudhar Bhuyan, former WHO consultant on leprosy
6. Shri Bhagaban Pradhan, Life & Executive Committee Member, HKNS
7. General Secretary, Indian Hansenians Association
8. President, Association of People affected by Leprosy
9. One representative from each of the following Leprosy colonies:
 - a. Byasa sarovar Colony, Jajpur
 - b. Damien Nagar leprosy colony, Berhampur
 - c. Hatibari Colony, Sambalpur
 - d. Jibaram Ji Colony, Puri
 - e. Lewis Leprosy Colony, Balasore
 - f. Nehru Palli Colony, Cuttack
 - g. Ramakrushna Colony, Khordha
 - h. Sadak Sahi leprosy colony, Baripada
 - i. Sambalpur Colony, Bargarh
 - j. Santidan Colony, Khordha

Sub: Proceeding of the 2nd Meeting of the State Technical Committee on Leprosy-Regarding.

Ref: This Department letter No. 718 Dt.18.01.2020.

Sir/ Madam,

With reference to the above-cited subject, I am directed to attach herewith the proceeding of the 2nd meeting of the State Technical Committee on Leprosy held on 6th February 2020 under the Chairmanship of Commissioner-cum-Secretary, Department of SSEPD.

You are, therefore, requested to take appropriate action as discussed in the meeting and recorded in the proceedings.

Yours faithfully,

15-02-20
DSSO HQ

TRUE COPY ATTESTED

Additional Secretary to Govt.
SSEPD Department


Memo No. 1727 /SSEPD

Dt. 15.02.2020

Copy forwarded to PS to Commissioner-cum-Secretary/ OSD to Director,
Department of SSEPD for information of Commissioner-cum-Secretary/ Director.

 
DSSO HQ

TRUE COPY ATTESTED


**Additional Secretary to Govt.
SSEPD Department**

Proceedings of the 2nd meeting of the State Technical Committee on Leprosy

The 2nd meeting of the State Technical Committee on Leprosy was held on 6th February 2020 in the Conference Hall of National Career Service Centre for the Differently Abled, Bhubaneswar under the chairmanship of Commissioner-cum-Secretary, Department of SSEPD. The list of members present in the meeting is at Annexure- A.

At the outset, Shri Sannyashai Kumar Behera, DSSO Headquarters welcomed the members present in the meeting & Shri Ambika Prasad Pattanaik, Deputy Secretary, Department of SSEPD made a brief presentation of the current status on rehabilitation activities being undertaken by the Department of SSEPD for the cured leprosy persons and the proposed action plan.

A threadbare discussion on the following matters was undertaken in the meeting:

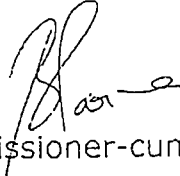
- 1) Representative of Panchayati Raj and Drinking Water Department informed that 1,35,646 disabled friendly individual household latrines have been constructed in the State so far. Out of the 1463 houses constructed for the PwDs, 243 houses have been allotted to Leprosy Cured Persons. The Chairman requested the representative of the PR and DW Department to ensure that all the cured leprosy families are provided grants for construction of individual household latrines through a special sanitation drive within the next 2 years.
- 2) Representative of NHM informed that 2nd phase leprosy case detection campaign for the year 2019-20 will start from 14th February 2020 and will continue for one month. He also informed that all the back-log cases of reconstructive surgery shall be completed by 31st March 2020.
- 3) Provisioning of MCR shoes for leprosy cured persons was discussed in detail. DDRC, Sambalpur and CRSR, Bhadrak in coordination with all Districts will procure raw materials, measurement of individual foot and make MCR shoes. The necessary funds in this regard will be met out of the provision under 'Rehabilitation of Leprosy Cured Patients'.
- 4) It will be ensured that all leprosy cured children studying in schools will be covered under Banishree Scholarship Scheme.
- 5) All four SHGs formed in Jeebaramjee leprosy colony, Puri will be provided with financial assistance for their gainful self-employment and the DSSO of Puri will ensure to provide financial assistance by making proper assessment of their economic activities.

TRUE COPY ATTESTED


Additional Secretary to Govt.
SSEPD Department

- 6) The distribution of relief and livelihood kit under SAHAYA Scheme in the rest 24 districts will be completed by 31st March 2020 as only 6 districts have completed the distribution of such relief and livelihood kit.
- 7) Department of Health & Family Welfare may take necessary steps for filling up of all the base level posts of dressers, para-medical workers and non-technical supervisors to ensure required services to the targeted beneficiaries.
- 8) NHM may provide the database of all the leprosy patients identified during the LCDC campaign every year and the list of leprosy patients who have undergone reconstructive surgery.
- 9) Collectors may be requested to ensure coverage of homeless cured leprosy persons under the housing schemes out of the houses meant for PwDs.
- 10) HKNS may submit the UC against all funds released during the year 2017-18 & 2018-19 to the Department of SSEPD.

The meeting ended with vote of thanks to the chair.



Commissioner-cum-Secretary
Department of SSEPD

TRUE COPY ATTESTED




**Additional Secretary to Govt.
SSEPD Department**

Annexure- A

List of members present in the meeting

Sl. No.	Name of the Member	Designation	Department/ Organisation
1	Shri Bhaskar Jyoti Sarma, IAS	Commissioner-cum-Secretary	SSEPD Department
2	Shri Ambika Prasad Pattanaik	Deputy Secretary	SSEPD Department
3	Dr. Badal Kumar Mohanty	Joint CEO, ORMAS & Deputy Secretary	PR & DW Department
4	Dr. Bijay Kumar Swain (Representative of MD, NHM)		NHM Odisha
5	Shri S. N. Pati	NLEP Consultant	Lepra Society
6	Dr. Dambarudhar Bhuyan	Ex- WHO Consultant	
7	Shri Birendra Kumar Bhitria	Under Secretary	R & DM Department
8	Shri Umesh Chandra Nayak	President	Association of People affected by Leprosy
10	Shri Bhagaban Pradhan	Life Member	HKNS
12	Shri Duryodhan Sahoo	General Secretary	Indian Hansenian Society
13	Shri Bipin Bihari Pradhan		SLWF
14	Shri Sanyashai Kumar Behera	DSSO Headquarters	SSEPD Department

TRUE COPY ATTESTED


Additional Secretary to Govt.
SSEPD Department



ANNEXURE:- B

GOVERNMENT OF ODISHA

Department of Social Security & Empowerment of Persons with Disabilities

No 7552 /SSEPD
SSEPD-DA4-DA-0008-2019

Dt. 01.10.2021

From

Madhumita Nayak, OAS (SAG)
Additional Secretary to Government

To

1. Additional Chief Secretary/ Principal Secretary to Government (R& DM/ PR & DW/ H&UD/ H& FW Department)
2. Mission Director, National Health Mission
3. Honorary Secretary-cum-Additional Director of Health Services (Leprosy), HKNS
4. Dr. S. N. Pati, NLEP Consultant
5. Dr. Dambarudhar Bhuyan, former WHO consultant on leprosy
6. Shri Bhagaban Pradhan, Life & Executive Committee Member, HKNS
7. General Secretary, Indian Hansenians Association
8. President, Association of People affected by Leprosy
9. One representative from each of the following Leprosy colonies:
 - a. Byasa sarovar Colony, Jajpur
 - b. Damien Nagar leprosy colony, Berhampur
 - c. Hatibari Colony, Sambalpur
 - d. Jibaram Ji Colony, Puri
 - e. Lewis Leprosy Colony, Balasore
 - f. Nehru Palli Colony, Cuttack
 - g. Ramakrushna Colony, Khordha
 - h. Sadak Sahi leprosy colony, Baripada
 - i. Sambalpur Colony, Bargarh
 - j. Santidan Colony, Khordha

Sub: Proceedings of the 3rd Meeting of the Technical Committee for Formulation and Monitoring of Rehabilitation Programmes for Cured Leprosy Persons.

Ref: This Department letter No. 7147 Dt.16.09.2021.

Madam/ Sir,

With reference to the subject-cited above, I am directed to attach herewith the proceedings of the 3rd meeting of the Technical Committee for Formulation and Monitoring of Rehabilitation Programmes for Cured Leprosy Persons held on 22nd September 2021 under the Chairpersonship of Director, SSEPD.

TRUE COPY ATTESTED

P.T.O

Additional Secretary to Govt.
SSEPD Department

It is, therefore, requested to please take appropriate action as discussed in the meeting and recorded in the proceedings.

Yours faithfully,

[Handwritten Signature]
01/10/2021

Additional Secretary to Government

Memo No. 7553 /SSEPD

Dt. 01-10-2021.

Copy forwarded to PS to Principal Secretary / OSD to Director, Department of SSEPD for information of Principal Secretary/ Director.

[Handwritten Signature]
01/10/2021

Additional Secretary to Government

Memo No. 7554 /SSEPD

Dt. 01-10-2021.

Copy along with a copy of the enclosures forwarded to all Collectors/ all DSSOs for information and necessary action.

[Handwritten Signature]
01/10/2021

Additional Secretary to Government

TRUE COPY ATTESTED

[Handwritten Signature]

Additional Secretary to Govt.
SSEPD Department

**Proceedings of the 3rd Meeting of the Technical
Committee for Formulation and Monitoring of
Rehabilitation Programmes for Cured Leprosy
Persons**

The 3rd meeting of the Technical Committee for Formulation and Monitoring of Rehabilitation Programmes for Cured Leprosy Persons was held on 22nd September 2021 from the Conference Hall of Department of SSEPD through Google Meet under the chairmanship of Director, SSEPD as has been authorized. The list of members present in the meeting is at Annexure- A.

Shri Sannyashai Kumar Behera, DSSO Headquarters as well as Member-Convener of the Committee welcomed all members present in the meeting & Ms. Madhumita Nayak, Additional Secretary to Government, Department of SSEPD made a brief presentation as per orders passed by Hon'ble High Court in para 5,6 and 7 of WP(C) No.13403/2015 and also on the current status on activities being undertaken by the Department of SSEPD for the rehabilitation of cured leprosy persons and outlined the salient features of the scheme for Rehabilitation of Cured Leprosy Persons notified on 23.02.2021.

The proceedings of the 2nd meeting of State Technical Committee on Leprosy held on 20.06.2020 were read out by Ms. Madhumita Nayak, Additional Secretary to Government followed by an action taken by concerned Department through PPT presentation for conforming the proceedings.

The chairperson also apprised the committee about the orders of the Hon'ble High Court of Orissa dt. 02.09.2021 in the WP(C) 13403 of 2015 (Bipini Bihari Pradhan Vrs State of Odisha and others) in the matter of implementation of the National Leprosy Eradication Programme and objectives for convening the special meeting. The 1st and 2nd reports of the Amicus Curie appointed in this case were made available to all members of the committee and recommendations of the Amicus Curie were deliberated in detail.

✓ A threadbare discussion on the following matters was undertaken in the meeting:

1. Representative of Panchayati Raj and Drinking Water Department informed that Rural housing and latrines are being constructed for all eligible beneficiaries including the Leprosy Cured Persons. However, due to absence of separate categorization for Leprosy Cured Persons in their database it is difficult to track the benefits provided to them. The chairperson suggested to categorize all 21 categories of persons with disabilities and to make sure they are represented in the 5% quota

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Additional Secretary to Govt.
SSEPD Department

- 15 -

earmarked for them in all relevant schemes as per section 37 of the RPwD Act, 2016.

(Action – PR & DW Department)

2. The chairperson drew the attention of the Committee to the recommendations of Amicus Curie appointed by Hon'ble Court in the case and requested representative of the H&UD Department to ensure construction of toilets and to the sanitation of the Leprosy colonies on priority basis.

(Action – H&UD Department)

3. The Representative from Revenue & D.M Department made a presentation on the recommendations of Law Commission on land issues of Cured Leprosy Persons. There is Basundhara Scheme for sanction of homestead land free of cost in favour of eligible beneficiaries including PwDs in rural areas but, there is no provision for sanction of land free of cost in urban areas. However, H & UD Department may consider the case under the provisions of Odisha Land Rights to Slum Dwellers Act, 2017. He sought a list of Cured Leprosy Persons district wise to cover them under the Scheme of Revenue & D.M Department.

(Action- Revenue & D.M, H & UD, H & F.W and SSEPD Department)

4. Representative of NHM informed the Committee about the status of reconstructive surgery of the Leprosy Cured Persons in the State. He informed that in 2020-21 alone 151 reconstructive surgeries have been made even during Covid-19 induced lockdown and so far in 2021-22, 42 surgeries have been completed. It was apprised to the committee that 268 pending cases are there for reconstructive surgery to which the convener suggested to expedite the pace of surgery so that deformity induced due to delay in surgery could be avoided. The chairperson also requested to share the details of the individuals with the SSEPD Department who have undergone successful surgery so as to certify and thus enabling them to receive the benefits meant for PwDs.

(Action – NHM)

5. Provisioning of MCR footwear to leprosy cured persons was discussed in detail. An amount of Rs. 20 lakh in this regard was sanctioned in favour of DSSO, Sambalpur and DSSO, Bhadrak for having expertise in making of MCR footwear to make MCR footwear for leprosy cured persons of all

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Additional Secretary to Govt.
SSEPD Department

30 districts in coordination with all Districts. Concerned DSSOs have been reminded separately to expedite the process.

(Action – DSSO, Sambalpur and DSSO, Bhadrak)

6. The issue of filling up of base level posts of dressers, para-medical workers and non-technical supervisors came up in the meeting. The representative of H&FW Department submitted that these posts have been abolished in the past and the leprosy related health care activities are assigned to PHC.
7. HKNS to submit UCs against all funds-sanctioned from FY 2018-19 to till date for the maintenance of three Leprosy Homes/Colony at Balasore, Sambalpur and Gajapati districts.

(Action – HKNS)

8. Shri Viswaprakash Dutta of WHO on leprosy for Odisha suggested to take help of Physio-Technicians to access the needs of the assistive devices required by each cured leprosy persons.
9. The following salient features of the new scheme notified by SSEPD Department on 23.02.2021 were discussed in detail:
 - a. Survey and identification of Cured Leprosy Persons in the State.
 - b. Provision of assistive devices and other mobility items.
 - c. Support money of Rs. 1,000/ child/ month to the children of leprosy cured persons till the child attains 18 years of age.
 - d. Pre-matric and post-matric scholarship of Rs. 800 - 2,000/child/month to children cured of leprosy and children of leprosy cured persons.
 - e. Skill development training.
 - f. Financial help for self-employment.
 - g. One time seed money of Rs. 50,000 to SHGs.
 - h: Marriage incentive of Rs. 50,000/- per girl child to the persons cured of leprosy to marry of their daughter.
10. The following issues were raised by the representatives of the colonies:
 - a. The representative of Santidana Leprosy Colony, Khordha requested to provide them land rights of the land they are staying at present.

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Additional Secretary to Govt.

- b. The representative of Jibaramjee Leprosy Colony, Puri complained about the quality of food being provided in the Niladri Nilaya of Puri district. The chairperson directed DSSO, Puri to visit the home in regular intervals and ensure quality food for the inmates.

(Action – DSSO, Puri)

- c. The representative of Nehrupalli Leprosy Colony, Cuttack informed the committee that there are about 500 leprosy cured persons living in the colony with more than 60% disability but unfortunately, they are receiving Rs. 500/month under MBPY instead of Rs.700/month. The chairperson directed DSSO, Cuttack to resolve the issue at the earliest.

(Action – DSSO, Cuttack)

- d. The President, Association for People Affected by Leprosy (APAL) requested that health care workers should visit the colonies in regular intervals.

(Action – H&FW Department)

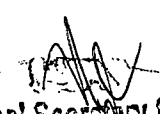
- e. The representative of Hatibari Health Home, Sambalpur lamented that there are no beds in the home and it lacks basic amenities. The chairperson requested HKNS to ensure the availability of basic amenities in the home.

(Action – HKNS)

The meeting ended with a vote of thanks to the chair.

[Approval of Director, SSEPD has been obtained in OSWAS file No. SSEPD-DA4-DA-0008-2019]

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Additional Secretary to Govt.
SSEPD Department

**COMPUTERISED FILING COUNTER
ORISSA HIGH COURT,CUTTACK
ACKNOWLEDGEMENT SLIP**

Seat No : 105

**Branch No : WRIT BRANCH (DIVISION
BENCH)**

Receipt No : 88051/2021

Date Of Receiving : 28/12/2021

Time : 03:10:51 PM

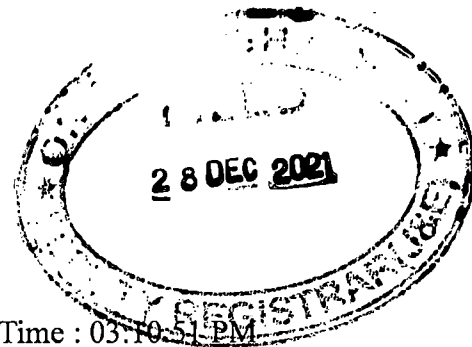
Case No : **WP(C) 13403/2015**

Received From : Respondent

Filed By: ADDL. GOVT. ADVOCATE

Document(s) Filed :

37- Compliance Affidavit -e-Filing hard copy(Govt.)



eVerification

Efiling Number : ED-ODHC01-01655-2021

Date : 28-12-2021

In CNR No. : ODHC010218252015

Case Type : WP(C) - WP(C)-WRIT PETITION
UNDER ART.226 AND 227.

Filing No. : 13403 / 2015

Registration No. : 13403 / 2015

Cause Title : BIPIN BIHARI PRADHAN Vs. STATE OF ODISHA

I state that I have gone through the pleadings and documents listed herein below. I undertake to submit signed copies of pleadings and original / certified copies or copies of documents physically before the court within time limit prescribed by Rules / Notification issued by High Court. Hence now I am verifying correctness and conformity of pleadings and / or documents with originals in my possession.

Uploaded documents :

#	Title (Documents)	Uploaded Documents	Pages	hash(SHA256)
1	COMPLIANCE AFFIDAVIT (AFFIDAVIT)	EDODHC01016552021_AFFIDAVIT.p df	34	f9ef3dc0a17bc77f78e459333307657a cff9d9ccc7b145c8ee639678e38ab344

Fee Receipts :

#	Transaction Number	Transaction Date	Court Fee	Uploaded On	hash(SHA256)
Fee not paid					

eVerified By : TARUN PATNAIK On Date : 28-12-2021 01:51:41 PM Using Mobile : *****99.